

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No. _____

Hari Mohan

Versus

R. P. Rehan

Date of Order	Orders
17-9-2001	Mr. Shiv Kumar, Counsel for the petitioner None present for the opposite party. On perusal of the reply of the Contempt- Petition, it appears that the High Court of Judicature for Rajasthan has stayed the operation of the impugned order till further orders. In view of the order passed by Hon'ble the High Court of Judicature for Rajasthan, this Contempt Petition is consigned to record. <i>Rel onkhat Main Ahmed 15/9/01</i> <i>Copy</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>Suraj</i> (S. K. AGARWAL) JUDICIAL MEMBER

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WAC 12292

dated 26/9/01